

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF H.H.J SHRI. H. S. SATBHAI
COURT 44 ADDL SESSIONS JUDGE
Criminal Cause List Dated 21-09-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
			<u>HEARING</u>	
1	CRI APPEAL	100658/2018	Javed Suleman Khordiya@MA-2068-18,BA-1-54-18-Aplnt.-Aplnt. Vs The State of Maharashtra-Dongri P. Stn.-Respdt.	Mohd. Arif Siddiqui, Irfan A .A. Ansari
2	BAIL APPLN NDPS	100691/2020	Jabir Nader Ali Vs The State- DCB CID Unit 3 - Respondent	Ms. Sartaj Shaikh
(Main Matter REMAND APPLN NDPS/0100223/2020)				
			<u>EVIDENCE PART HEARD</u>	
3	NDPS S CASE	100045/2013	The State ANC Vs Prafulla Sudhakar Gopnarayan and anr.	
			<u>EVIDENCE</u>	
4	NDPS S CASE	100171/2014	The State ANC Mumbai Vs Nuri Habib Khan 2. Afjal Ahmed Mohamad Hanif Qureshi	
			<u>HEARING BEFORE CHARGE</u>	
5	SPL.CASE	197/2020	The State of Maharashtra Kurla Police Station Vs Mohd. Irfan Muktarali Choudhary	
			<u>ORDER EXH.</u>	
6	SPL.CASE	186/2020	Narcotics Control Bureau Vs Kumar C Swami S/o Chelliah Swami and Others	
Sub Matter: BAIL APPLN NDPS/0100768/2020				
			<u>DOCUMENTS</u>	
7	NDPS S CASE	100168/2018	The State of maharashtra Versova Police Station Vs Ravi Ramprasad Yadav	
			<u>STAYED BY HONBLE HIGH COURT</u>	
8	NDPS M A	100004/2003	The State AIU Vs Prabhakar Yetam	
			<u>REPLY/SAY</u>	
9	NDPS S CASE	100184/2018	The State of Maharashtra Malvani Police Station Vs Rajesh Dadarao Sonawane and anr	
10	CRI REV APP	100403/2019	Dattatray Rangrao Nikam-Aplcnt. Vs State of Maharashtra and The Chief Executive Officer-Respdt.	Pravin D. Patel
11	NDPS S CASE	100101/2019	The State of Maharashtra A.N.Cell, Ghatkopar Unit Vs Ganesh Ashok Pathare @ Pathade and Anr	
12	CRI REV APP	100821/2019	Amit Aswani - Applicant Vs The State of Maharashtra - Azad Maidan Police Station - Respondent	Prashant G. Pandey

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S.No.	Case Type	Case No.	Title	Name of Advocate
13	CRI REV APP	100033/2020	Anjan Chanda @ MA 944/19 ----Aplcnt. Vs M/s. Alcon Pharmaceuticals P. Ltd.-Respdt.	K. C. Prusty
<u>APPEARANCE</u>				
14	NDPS S CASE	100181/2018	The State of Maharashtra Malvani Police Station Vs Vilas Bhaskar Khandare	
15	NDPS S CASE	100053/2019	Narcotics Control Bureau Vs Shabana Begum and Anr	
16	NDPS S CASE	100102/2019	Air Intelligence Unit Vs Mohammad Shakeel Mohsin and Anr	
17	REMAND APPLN NDPS	100524/2020	The State of Maharashtra Through V. B. Nagar Police Station Vs Imran Adam Gavkar @ Limo	PP
18	SPL.CASE	100663/2020	State of Maharashtra through D.C.B. , C.I.D. Unit - III Vs Jabir Nadir Ali	APP Tawade
<u>REPORT</u>				
19	NDPS S CASE	100106/2010	The State ANC Vs Savita Ramesh Chowdhari	APP Mr. Arolkar
20	NDPS S CASE	100156/2010	The State ANC Vs Sunil @ Avnish Kumar Krishankar Singh and 4 Ors.	APP Yogini Kadam
21	NDPS S CASE	100084/2012	Nadim Yusuf Loriya Vs State ANC	
22	NDPS S CASE	100091/2012	The State ANC Vs Shakir Shermohamad Shaha	
23	REMAND APPLN NDPS	101249/2019	The State Colaba Police Station Vs Valhya @ Uttam Shantaram Munj	
24	REMAND APPLN NDPS	101258/2019	The State- Shivaji Nagar Police Station Vs Abdul Karim Abdul Rahim Shaikh and another	
25	REMAND APPLN NDPS	101315/2019	The State- Mahim Police Station Vs Nagin Mathur Parmar	

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<u>HEARING</u>				
1	NDPS S CASE	100020/2017	N.C.B. Vs SAJID ALI SHAIKH @ PAPPU AND ORS.05	
2	CRI APPEAL	100424/2018	Nitin Vishram Salvi- Aplnt. Vs The State of Maharashtra and Ganesh Manohar Waghchaure- Respdts.	Deepak S. Paikrao, Subhash Vaidya
3	CRI APPEAL	100601/2018	Miraaj Oberoi (earlier known as Hemal Vora) - Appellant , Org. Respondent No. 1 Vs Dhruti Hemal Vora - Respondent No. 1, Org. complainant or Petitioner	
4	CRI APPEAL	100752/2018	Ramakant Radheshyam Morya @ MA 2329-18 @ BA 2333-18 - Appellant, Org. Accused Vs Vinod Ramchandra Saran - Respondent, Org. Complainant	Rameshchandra R. Pandey
5	NDPS S CASE	100214/2018	Directorate of Revenue Intelligence Vs Rahul Balakrishna Shedge and 11 Others	
6	CRI APPEAL	100032/2019	Sanjay Sadanand Borkar @ MA 88-19 - Appellant Vs State of Maharashtra - Sr. Inspector of Police - Dadar Police Station - Respondent	P. B. Upadhyays
7	CRI M A	100948/2019	Anjan Chanda @ Rev. ---19 - Applicant, Org. Complt. Vs Raj Shekharan - Respondent	K. C. Prusty
8	CRI M A	100949/2019	Anjan Chanda @ Rev. ---19 - Applicant, Org. Complt. Vs Vishnu Kumar Tungar-Respdts.	K. C. Prusty

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9	CRI M A	100950/2019	Anjan Chanda @ Rev. ---19 - Applicant, Org. Complt. Vs Amar Sing Arjun Sing Jodha- Respdt.	K. C. Prusty
10	CRI M A	100946/2019	Anjan Chanda @ Rev. ---19 - Applicant, Org. Complt. Vs Nadu Tukaram Jadhav - Respondent	K. C. Prusty
11	CRI M A	100947/2019	Anjan Chanda @ Rev. ---19 - Applicant, Org. Complt. Vs Aslam Jafri	K. C. Prusty
<u>EVIDENCE PART HEARD</u>				
12	NDPS S CASE	100056/2010	State AN Cell Vs Bhagwan Limbaram Patel @ Raju 1	Mr.Mishra
13	NDPS S CASE	100043/2016	THE STATE OF ANC, BANDRA UNIT. Vs CHRISTIAN CHINEDU KHRISTOPHER @ KHRIS.	
14	NDPS S CASE	100095/2017	The State ANC Vs Peter Okonavo Engevida and other 11	
<u>EVIDENCE</u>				
15	NDPS S CASE	100184/2014	The State ANC Vs Ifunanya Ginika Mike	
<u>ORDER</u>				
16	CRI APPEAL	100841/2018	Farid Nazir Shaikh-Aplnt. Vs Shabana Farid Shaikh and The State of Maharashtra-Respdts.	M. A. Solkar
<u>APPEARANCE</u>				
17	NDPS S CASE	100108/2019	The State of Maharashtra ANC, Bandra Unit Vs Daniel Efayee Chikuwoo Ejike and Anr	

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S.No.	Case Type	Case No.	Title	Name of Advocate
18	SPL.CASE	193/2020	The State of Maharashtra Malvani Police Station Vs Mohd. Tahir Ali Waris Ali Choudhary @ Hussain and Anr	
19	SPL.CASE	203/2020	Union Of India, Narcotics Control Bureau Vs Desmond Edward Prince	
20	SPL.CASE	204/2020	The State of Maharashtra ANC, Azad Maidan Unit Vs Frack John	
21	SPL.CASE	100634/2020	Union of India Thr I O NCB Vs Muhammed Khashiful Minhaj EY and other	PP
22	SPL.CASE	100670/2020	State of Maharashtra through ANC Kandivali Unit Vs Utkarsh Prashant Patange	APP Geeta Nayyar
<u>AWAITING SUMMONS</u>				
23	CRI APPEAL	100532/2017	Firoz Iqbal Shaikh - Applicant Vs The State of Maharashtra and Anjumbano Firoz Shaikh - Respondent	R. N. Kachawe
<u>FILINGSAY EXH.UNREADY</u>				
24	NDPS S CASE	100022/2018	State (D.N.Nagar Police STation) Vs Abdul Hamid Abdul Kalam Sidhiki	
<u>REPORT</u>				
25	NDPS S CASE	100078/2009	State of Maharashtra AIU Vs Raeamjit Singh 1	SPP Mr. Gupte
26	NDPS S CASE	100019/2011	The State ANC Vs Mohammad Nijamuddin Imammuddin Shaikh	Dilip Mishra
27	NDPS S CASE	100057/2011	The State ANC Vs Colins Efani Nofour	APP Adv V.P.Shinde

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S.No.	Case Type	Case No.	Title	Name of Advocate
28	NDPS S CASE	100100/2011	The State - A N CELL Vs Bharat Govindaji Mali and ant.	APP Lade
29	NDPS S CASE	100117/2011	The State of Maharashtra Vs Keni Ajawali Onifede and ath.	
30	NDPS S CASE	100120/2011	The State - ANC Vs Petric Michal Mutamba	Dilip Mishra
31	NDPS S CASE	100129/2011	The State AIU Vs Anyaoaha Jessica	SPP Saldanha Taraq Sayyed
32	NDPS S CASE	100131/2011	The State Dadar Rly. P.S. Vs Shibulal Shrisurkar Pandit	
33	NDPS S CASE	100021/2012	The State ANC Vs Hashibul Lukman Shaikh	
34	NDPS S CASE	100049/2013	The State ANC Vs Sunday Nuvore Avaha and anr.	
35	NDPS S CASE	100192/2014	The State MIDC P.S Vs Imtiyaz Gausali Sayyad and ors.	
36	NDPS S CASE	100078/2016	THE STATE OF ANC, WORLI UNIT. Vs MADUKASI AKACHUKWU IJREL	
37	CRI APPEAL	100706/2018	M/s. Rajeshree Steels @ MA 2210-18 @ BA 2166-18 - Appellant (Orig. Accused) Vs The State of Maharashtra and M/s. Yatin Steels - Respondent No. 2, Org. comp.	Rajesh Jain
38	CRI APPEAL	100707/2018	M/s. Rajeshree Steels @ MA 2211-18 @ BA 2167-18 - Appellant (Orig. Accused) Vs The State of Maharashtra and M/s. Yatin Steels - Respondent No. 2, Org. comp.	Rajesh Jain

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39	CRI APPEAL	100709/2018	M/s. Rajeshree Steels @ MA 2213-18 @ BA 2169-18 - Appellant (Orig. Accused) Vs The State of Maharashtra and M/s. Yatin Steels - Respondent No. 2, Org. comp.	Rajesh Jain
40	CRI APPEAL	100710/2018	M/s. Rajeshree Steels @ MA 2214-18 @ BA 2170-18 - Appellant (Orig. Accused) Vs The State of Maharashtra and M/s. Yatin Steels - Respondent No. 2, Org. comp.	Rajesh Jain
41	REMAND APPLN NDPS	100172/2020	The State- Wadala Police Station Vs Moharam Ali Fate Mohd. Khan @ Raghu and other	

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HEARING				
1	CRI M A	100943/2019	Anjan Chanda@Revn.--- -19-Aplcnt. Vs M/s Arunoday Exports and Industry Ltd.-Respdt.	K. C. Prusty
2	CRI M A	100945/2019	Anjan Chanda@Revn.--- -19-Aplcnt. Vs M/s. Vijay Kumar And Co. and Vijaykumar K. Shah-Respdt.	K. C. Prusty
3	CRI REV APP	100975/2019	Ketan Jayantilal Mehta @ MA 2292-19 Vs M/s. Agrawal Chem Products Pvt. Ltd. and State of Maharashtra - Respondent	P. B. Upadhyay
4	CRI REV APP	100976/2019	Ketan Jayantilal Mehta @ MA 2293-19 - Applicant Vs M/s. Agrawal Chem Products Pvt. Ltd. and State of Maharashtra - Respondent	P. B. Upadhyay
5	CRI M A	102292/2019	Ketan Jayantilal Mehta @ Rev. 975-19 Vs M/s. Agrawal Chem Products Pvt. Ltd. and State of Maharashtra - Respondent	P. B. Upadhyay
EVIDENCE PART HEARD				
6	NDPS S CASE	100073/2011	The State ANC Vs Kofi Mykal	
7	NDPS S CASE	100106/2011	The State ANC Vs Piter Aoneka Chinvez Alexs Anekve Chinvez	APP Adv Bhandari
8	NDPS S CASE	100116/2011	The State of Maharashtra Vs Sukhdev Manranjan Hazare	
9	NDPS S CASE	100124/2016	THE STATE OF ANC, BANDRA UNIT. Vs SMT. SHAHNAZ ALLABAKSH SHAIKH	

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10	NDPS S CASE	100007/2017	JUHU POLICE STATION. Vs K.C @ ANTHONY CHUKU OKORO	
11	NDPS S CASE	100027/2018	State (Azad Maidan unit) Vs Mathu Okako Okefour	
12	NDPS S CASE	100034/2018	State (ANC Azad Maidan Unit) Vs Zakir Mansur Shaikh and other 2	
<u>EVIDENCE</u>				
13	NDPS S CASE	100155/2014	The State ANC Vs Sunil Maruti Janbandhu @ Pappu	
(Main Matter REMAND APPLN NDPS/0100115/2014)				
14	NDPS S CASE	100197/2014	The State ANC Vs Uduma Oraji Oraji	
15	NDPS S CASE	100199/2015	The State of ANC, Kandivali Unit. Vs Kingsle Arum Dundim	
<u>CHARGE</u>				
16	NDPS S CASE	100154/2018	The State of Maharashtra V.B.Nagar Police Station Vs Akbar Mohd. Shafiq Shaikh @ Akbar Khao	T. A. Sayyed Police Sub Inspector
<u>HEARING BEFORE CHARGE</u>				
17	NDPS S CASE	100211/2018	The State of Maharashtra ANC, Aazad Maidan Unit Vs Johnson Ude Eme and 4 Others	
<u>APPEARANCE</u>				
18	NDPS M A	100499/2020	Air Itelligence Unit Vs Judith Coromoto Godoy Carrero	SPP A. A Mane
(Main Matter REMAND APPLN NDPS/0101207/2019)				
<u>AWAITING R AND P</u>				

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S.No.	Case Type	Case No.	Title	Name of Advocate
19	CRI APPEAL	100459/2019	Milind Bhalchandra Nikarge - Appellant (Org. Accused) Vs The State of Maharashtra and Mukesh G. Kelwani HUF - Respondent (Org. Complainant)	Anjana K. Baxi and R. S. Lodhi
REPORT				
20	NDPS S CASE	100060/2012	The State ANC Vs Abdul kadir Samshulhaq Shaikh @sayyed Husain	
21	NDPS S CASE	100095/2012	The State ANC Vs Mohamad Salim Guljar Ahmed Khan@Salim and 2 other	
22	NDPS S CASE	100163/2014	The State ANC Vs Asad Aklalekh Ashram and Ors.	
(Main Matter REMAND APPLN NDPS/0100110/2014)				
23	NDPS S CASE	100113/2015	The State of ANC Azad Maidan Unit Vs Abdul Rahim Anwar Khan	
24	NDPS S CASE	100121/2015	The State of Kasturbamarg Police Station Vs Jitendra Nicolas Paik	

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S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>REPORT</u>				
1	NDPS S CASE	101180/1987	C.B. Control Drug CID Mumbai Vs Masleuddin Issa Ors A2 to 6	APP D.M.Lade
2	NDPS S CASE	101177/1988	The State Vs Mohd.Iqbal Usman GaniDF	
3	NDPS S CASE	100566/1989	The State Vs Krishnan Virputra NadarDF	
4	NDPS S CASE	100583/1989	The state Vs Samad Abdul Reheman ShaikhDF	
5	NDPS S CASE	100993/1990	State - Nagpada Vs Ahmed Rashid Selia Ors.	APP
<u>HEARING</u>				
6	CRI REV APP	101189/2018	Anjan Chanda -Applicant, Org. Complainant Vs Muzzamil H Rukmuddin-Respdt.	K.C. Prusty
7	CRI REV APP	101191/2018	Directorate of Enforcement - Applicant (Org. Complainant) Vs Suresh Mohanlal Shah - Respondent (ORg. Accused)	K. c. Prusty
8	NDPS M A	100221/2020	Nigar Khanam Sadre Alam Through her Constituted attorney Rehan Ahmed Motiuzzama Shaikh Vs The State of Maharashtra N.C.B. and Anr	Wasim R. Khan and Mohammed Ajmal
<u>EVIDENCE PART HEARD</u>				
9	NDPS S CASE	100063/2013	The State AIU Vs Gauthaman Donaisamy	
10	NDPS S CASE	100082/2013	The State ANC Vs Abdul Shaikh @ Abdul Mohd. Shaikh Thana and anr.	

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11	NDPS S CASE	100122/2013	The State ANC Vs Salman @ Lal Nurani Shaikh	
12	NDPS S CASE	100131/2013	The State ANC Vs Akhtar Hussain Abdul Kayyam Shaikh	
13	NDPS S CASE	100158/2015	The State of ANC, Azad Maidan Unit Vs Rajiyabi Dilawar Hussain Shaikh	
<u>HEARING BEFORE CHARGE</u>				
14	NDPS S CASE	100173/2013	The State ANC Vs Anilkumar Charandas Hans	
15	NDPS S CASE	100018/2015	The State Pydhunie P. Stn Vs Smt.Memuda Kadar Shaikh	
<u>APPEARANCE</u>				
16	REMAND APPLN NDPS	100153/2020	The State- Nagpada Police Station Vs Ayajul Matiul Rehman Shaikh	
17	REMAND APPLN NDPS	100161/2020	The State- Meghwadi Police Station Vs Harishankr Ramnath Choursiya and another	
18	REMAND APPLN NDPS	100217/2020	The State- ANC Ghatkopar Unit Vs Ejaj Ali @ Kadar Samsher Ali Sayed	
19	REMAND APPLN NDPS	100218/2020	The State- Khar Police Station Vs Shabaj Akbar Khan	
<u>REPORT</u>				
20	REMAND APPLN NDPS	101056/2018	The State of Nagpada Police Station Vs Farukha Mohd. Naim Choudhari	
21	REMAND APPLN NDPS	100862/2019	The State- R.C.F. Police Station Vs Ravindra Loknath Sween	

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22	REMAND APPLN NDPS	100894/2019	The State- Nagpada Police Station Vs Asma Yakub Sayyad and another	
23	REMAND APPLN NDPS	100930/2019	The State- V.P. Marg Police Station Vs Ratanlal Ridmalram Bishnoi and another	
24	REMAND APPLN NDPS	100942/2019	The State- Dahisar Police Station Vs Rani Raju Naidu and another	
25	REMAND APPLN NDPS	100967/2019	The State- D.B. Marg Police Station Vs Mohd. Faruk Mohd. Umar Tak	
26	REMAND APPLN NDPS	100126/2020	The State- Andheri Police Station Vs Nagu Kisan Pawar	
27	REMAND APPLN NDPS	100132/2020	The State- Kurla Police Station Vs Shakil Abbas Kondkari	
28	REMAND APPLN NDPS	100184/2020	The State- ANC Ghatkopar Unit Vs Ram Krushna Mupnar	

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1	CRI M A	102544/2018	Anjan Chanda -Applicant, Org. Complainant Vs M/s. Hirako India Pvt. Ltd. - Respondent	K.C. Prusty
2	CRI M A	102545/2018	Anjan Chanda -Applicant, Org. Complainant Vs Ashok Chauhan - Respondent	K.C. Prusty
3	CRI M A	102546/2018	Anjan Chanda -Applicant, Org. Complainant Vs Meera Sitharaman -Respdt.	K.C. Prusty
4	CRI M A	102547/2018	Anjan Chanda -@ Rev. ---18 - Applicant (ORg. Complainant) Vs Mumtaz A. Khatri - Respondent, Org. Accused)1)	K. C. Prusty
5	CRI M A	102576/2018	Director of Enforcement @ Rev. ---18 - Applicant (Org. Complainant) Vs M/s. Indo Magnetic Cassetters Pvt. Ltd. - Respondent (ORg. Accused)	K. C. Prusty
6	CRI APPEAL	100290/2019	Sonu Sipahilal Thakur@MA-86- -19,BA-809-19-Aplnt. Vs The State of Maharashtra-Khar P. Stn.-Respdt.	Ashraf Ahmed Shaikh
<u>EVIDENCE PART HEARD</u>				
7	NDPS S CASE	100164/2014	The State ANC Vs Shamim Sayyed Ali @ Amma	
(Main Matter REMAND APPLN NDPS/0100117/2014)				
8	NDPS S CASE	100167/2014	The State ANC Vs Mohamad Nasir Mohamad Hanif Shaikh @ Phugewala@ Rabitwals 2.Mohamad Riyaj Nijamuddin Ansari @Boka	
9	NDPS S CASE	100175/2014	The State ANC Vs Achhelal Singhasan Shah	
10	NDPS S CASE	100212/2014	The State ANC Vs Ramjani Masten Shaikh	

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11	NDPS S CASE	100215/2014	The State of Maharashtra Vs Pravin sultan Shaikh	
(Main Matter REMAND APPLN NDPS/0100147/2014)				
12	NDPS S CASE	100207/2015	The State of ANC Vs Ugoegwe Obasi Vincent	
13	NDPS S CASE	100222/2016	ANC Vs SANTOSH KASHIRAM DALVI	
<u>EVIDENCE</u>				
14	NDPS S CASE	100067/2012	The State Shivaji Nagar P. Stn Vs Ali Akbar@ Aslam Mohd yamin Qureshi and one other	
<u>CHARGE</u>				
15	NDPS S CASE	100208/2018	The State of Maharashtra Sewree Police Station Vs Hamdul Ali Khudabaksh and anr	
<u>HEARING BEFORE CHARGE</u>				
16	NDPS S CASE	100210/2015	The State of Nagpada Police Station Vs Smt. Kavita Shivaji Rokde	
17	NDPS S CASE	100069/2016	THE STATE OF ANC, BANDRA UNIT. Vs SMT. NILOFER SIKANDAR SHAIKH.	
18	NDPS S CASE	100081/2016	THE STATE OF MALVANI POLICE STATION. Vs MOHD. SALIM KHWAJA @ SALIM MADARI	
19	NDPS S CASE	100181/2019	Union Of India, Narcotics Control Bureau Vs Abdul Razak @ Rehman S/o Abdul Khader UdheenKunhi	
20	SPL.CASE	182/2020	The State of Maharashtra Malvani Police Station Vs Mahadev @ Shiva Prakashrao Deshmukh	

APPEARANCE

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21	NDPS S CASE	100194/2015	The State of ANC, Ghatkoper Vs Aslam Abdul Ajij Patel	
REPORT				
22	REMAND APPLN NDPS	100950/2019	The State- ANC Azad Maidan Unit Vs Arman Shoukat Shaikh	
23	REMAND APPLN NDPS	100954/2019	The State- Malad Police Station Vs Danish Asif Dhada and another	
24	REMAND APPLN NDPS	100955/2019	The State- Malvani Police Station Vs Suraj Shankar Taka @ Walmiki	
25	REMAND APPLN NDPS	100966/2019	The State- ANC Bandra Unit Vs Sunil Rajdev Das	
26	REMAND APPLN NDPS	100196/2020	The State- Pydhonie Police Station Vs Mariam Mohd. Ali Shaikh @ Asha	
27	REMAND APPLN NDPS	100226/2020	The State- Sir. J.J. Marg Police Station Vs Mohd. Asim Nahir Alam	
